

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 413/2023

In the matter of:

Dr. Sandeep Kumar Gupta

Applicant

Versus

State of Haryana & Ors.

Respondents

WITH

M.A. No. 05/2024

In

Original Application No. 312/2023

Rajesh Kumar Singh

Applicant

Versus

State of Haryana

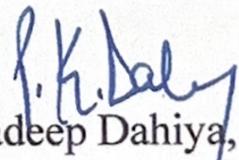
Respondents

INDEX

SR.NO.	PARTICULARS	DATE	PAGE
01	Fresh action taken report by Pradeep Dahiya, IAS, Commissioner, Municipal Corporation Hisar	08-04-2024	01-07
02	Annexure/P-1 Site Plan		08
03	Annexure/P-2 Details of processed waste components (Site B-1)		09
04	Annexure/P-3 Details of waste processed in 1 st phase (site A)		10

Date: 08-04-2024

Place: Hisar


 Pradeep Dahiya, IAS,
 Commissioner,
 Municipal Corporation, Hisar

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 413/2023

In the matter of:

Dr. Sandeep Kumar Gupta

Applicant

Versus

State of Haryana & Ors.

Respondents

WITH

M.A. No. 05/2024

In

Original Application No. 312/2023

Rajesh Kumar Singh

Applicant

Versus

State of Haryana

Respondents

**ACTION TAKEN REPORT OF PRADEEP DAHIYA, IAS,
COMMISSIONER, MUNICIPAL CORPORATION, HISAR, IN
COMPLIANCE OF THE ORDER DATED 07-02-2024 PASSED BY
THIS HON'BLE COURT**

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Court was pleased to pass order on dated 07-02-2024 and has issued directions to the answering respondent to file a fresh action taken report in the matter.
2. That in compliance of the order dated 07-02-2024 passed by this Hon'ble Court, the submissions are as under:-



Sites for Processing of Municipal Solid Waste :-

The Solid Waste of Municipal Corporation, Hisar is being collected at Village Dhandhoor. This site spreads in two parcels of land measuring about 15 acres and 32 acres. It is pertinent to specify that there are two legacy sites i.e. site "A" and site "C" and two sites for processing of fresh waste i.e. site "B-1 & B-2". The detailed map showing the site layout is attached as **Annexure -P/1**.

1. Site B-1 (Fresh solid waste of ward 01 to 10)

The site B-1 having an area of 4 Acres (Out of 32 acres) and is enclosed by boundary wall has been allotted to M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa for collection and processing of fresh waste generated from ward no. 01 to 10. At this site, approximately 80 MT of waste is being received daily. The firm has started the work from 01st April, 2023. Till 29th February, 2024, a quantity of 16951.93 MT of waste is collected from ward no. 1 to 10 and the same has been processed using the pit composting and windrows composting at processing plant. The waste received at MRF is segregated manually. At this level, big size objects such as plastic, metals, glass, paper and cardboards are segregated. After segregation of big size objects at MRF, the waste is transported to processing plant for pit composting and through windrows composting method. Trommels of different screen sizes have also been set up at the processing site for further sorting of waste such as RDF, Bio-soil/compost and Inert. The detail of the processed waste is given in **Annexure - P/2**. **At present, no solid waste is being dumped unprocessed.**

Re .

2. Site B-2 (Fresh solid waste of ward 11 to 20)

The site B-2 having an area of 4 Acres (Out of 32 acres) and is enclosed by boundary wall has been allotted to M/s Green Concrete Construction, Gurugram for collection and processing of fresh waste generated from ward no. 11 to 20. At this site, approximately 116 MT of waste is being received daily. The firm has started the work from 19 February, 2023. Till 29th February, 2024, 881.415 MT of waste is collected from ward no. 11 to 20 and the same has been processed using the pit composting and windrows composting at processing plant. The waste received at MRF is segregated manually. At this level, big size objects such as plastic, metals, glass, paper and cardboards are segregated. After segregation of big size objects at MRF, the waste is transported to processing plant for pit composting and windrows composting method. Trommels of different screen sizes have also been set up at the processing site for further sorting of waste such as RDF, Bio-soil/compost and Inert. The office is preparing data regarding various components received during processing as the agency has started the work very recently i.e. about one month back. **At present, no solid waste is being dumped unprocessed.**

3. Site A (legacy waste site)

The parcel of land measuring 15 acres marked as site "A" is being used for legacy waste and is enclosed with boundary wall. At this site, initially a quantity of 2,02,139 MT legacy waste was assessed.

- (i) **In the first phase**, M/s IND Sanitation Solution Pvt. Ltd., Rohtak was issued work order to process 1,30,000 MT legacy waste on 17-03-2021 after adopting the process of e-tendering. The processing of above



mentioned 1,30,000 MT legacy waste was completed on 31-03-2023. The details of the waste processed in 1st phase are attached at **Annexure –P/3**. The remaining legacy waste is to be treated.

- (ii) **In the second phase**, the process of remediating the remaining 72139.58 MT legacy waste has been started after the assessment done by IIT, Roorkee. The work order has been issued to M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa on dated 05-03-2024. The selected agency has started the processing work at site on 15-03-2024. At this site, no fresh waste is being dumped at present. As per work order, the work will be completed by 12-09-2024. After completion of work, the parcel of land measuring 15 acres will be reclaimed.

4. Site C (Legacy waste site)

The remaining 18 acres (Out of 32 acres) land marked as “C” was also being used for dumping of legacy waste. At present, no fresh waste is being dumped at this site. The process of tendering for remediation of legacy waste at this site is also in progress, the details of which are given in subsequent paras.

- (i) Keeping in view, the letter no. EE-IV/DULB/2022/3806 dated 08-07-2022 issued by Govt. of Haryana, the proposal was sent to IIT, Delhi and Roorkee, NIT, Kurukshetra, PEC (Punjab Engineering College) Chandigarh, Deenbandhu Chhotu Ram University of Science & Technology, Murthal vide this office memo no. 1934/EE to 1938/EE dated 28-12-2023 to invite quotations for assessment of legacy waste at site “C”.

hr.

- (ii) Deenbandhu Chhotu Ram University of Science & Technology, Murthal submitted its assessment report on 01-03-2024 and has reported that 122784.57 MT waste is lying at site "C".
- (iii) The case has been sent to Director, Urban Local Bodies, Haryana for administrative approval vide this office letter no. 2265/EE dated 07-03-2024.
- (iv) The head quarter has been requested again for approval from Election Commission of India for administrative approval as well as permission to float tender and to award the work vide this office letter no. 507/CMC/Camp dated 04-04-2024.
- (v) After getting necessary approval from ECI and head quarter, the work will be awarded accordingly. (vi) **The whole exercise of allotment of work will be completed by 31 July, 2024.** Most respectfully, it is submitted that the above mentioned timelines may vary keeping in view the Model Code of Conduct for the General Election to Lok Sabha, 2024. **However, in all scenarios the processing of this legacy waste will be completed by 31 July, 2025.**

5. Site "B-3" (Disposal of Dead Animals):

- (i) The Municipal Corporation, Hisar had floated e-tender and allotted the work to Sh. Vivek Kumar S/o Sh. Deepak Kumar (Contractor) vide this office memo no. 8054/CSI dated 18-04-2022 for the period of three years (21-02-2022 to 20-02-2025) for transportation and disposal of dead animals from Municipal area.
- (ii) The dead animals are being transported to Municipal land (about 3 acres) situated in Village Dhandhoor at site "B-3" at a distance of



about 02 KM from NH-9 and approximately 08 KM from city. The animals are being buried at the designated site.

- (iii) As per guidelines issued by Central Pollution Control Board, Delhi, 2020 for disposal of dead animals, three practices can be adopted for disposal of dead animals (i) Setting up of carcass utilization plant (ii) Setting up of incinerator (iii) Deep Burial. The Corporation has adopted the practice of burying up dead bodies of animals.

6. Setting up of Integrated Solid Waste Management Facilities:

The processing of solid waste is being done separately at different site as tender for collection, transportation as well as processing has been allotted to different agencies at different point of time. This practice of awarding tenders to different agencies has been adopted to minimize the impact of default of any agency. Therefore, integrated processing plant has not been set up till now. However, efforts regarding developing integrated waste management facility are being made.

7. Conclusion:-

- (i) Daily total fresh waste generated in Municipal Corporation, Hisar in ward nos. 01 to 20 is approximately 196 MT.
- (ii) Daily total fresh waste generated in ward nos. 01 to 10 is approximately 80 MT. At present, this waste is being processed by M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa.
- (iii) Daily total fresh waste generated in ward nos. 11 to 20 is approximately 116 MT. At present, this waste is being processed by M/s Green Concrete Construction, Gurugram.

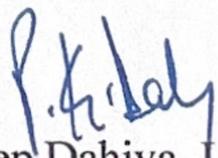


- (iv) At present, no fresh waste generated daily is being dumped unprocessed.
- (v) Total Legacy waste at site "A" is 202139.58 MT. Out of this, 130000 MT legacy waste has already been processed by IND Sanitation Solution Pvt. Ltd. by 31-03-2023. The work order has been issued to process the remaining legacy waste (72139.58 MT) to M/s Ding Manpower & Securities Services Pvt. Ltd., Sirsa. **As per work order, the process of remaining legacy waste will be completed by 12-09-2024.**
- (vi) As per assessment done by Deenbandhu Chhotu Ram University of Science & Technology, Murthal, the total legacy waste at site "C" is 122784.57 MT. The administrative approval for processing of this waste has been sought from Director, Urban Local Bodies, Haryana vide this office letter no. 2265/EE dated 07-03-2024. After getting approval from Head Quarter, the tender will be floated accordingly. **The whole exercise of allotment of work will be completed by 31 July, 2024.** Most respectfully, it is submitted that the above mentioned timelines may vary keeping in view the Model Code of Conduct for the General Election to Lok Sabha, 2024. **However, in all scenarios the processing of this legacy waste will be completed by 31 July, 2025.**

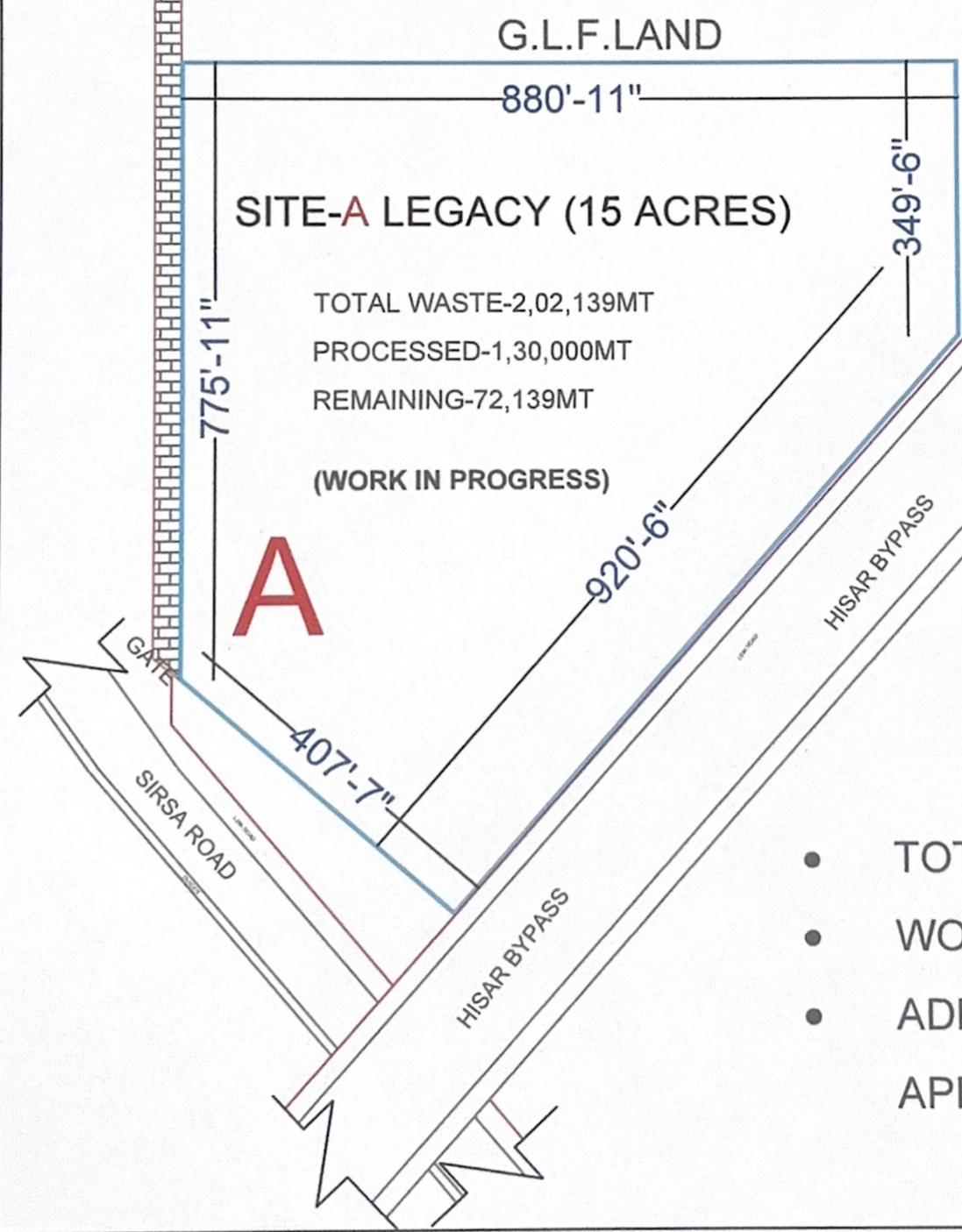
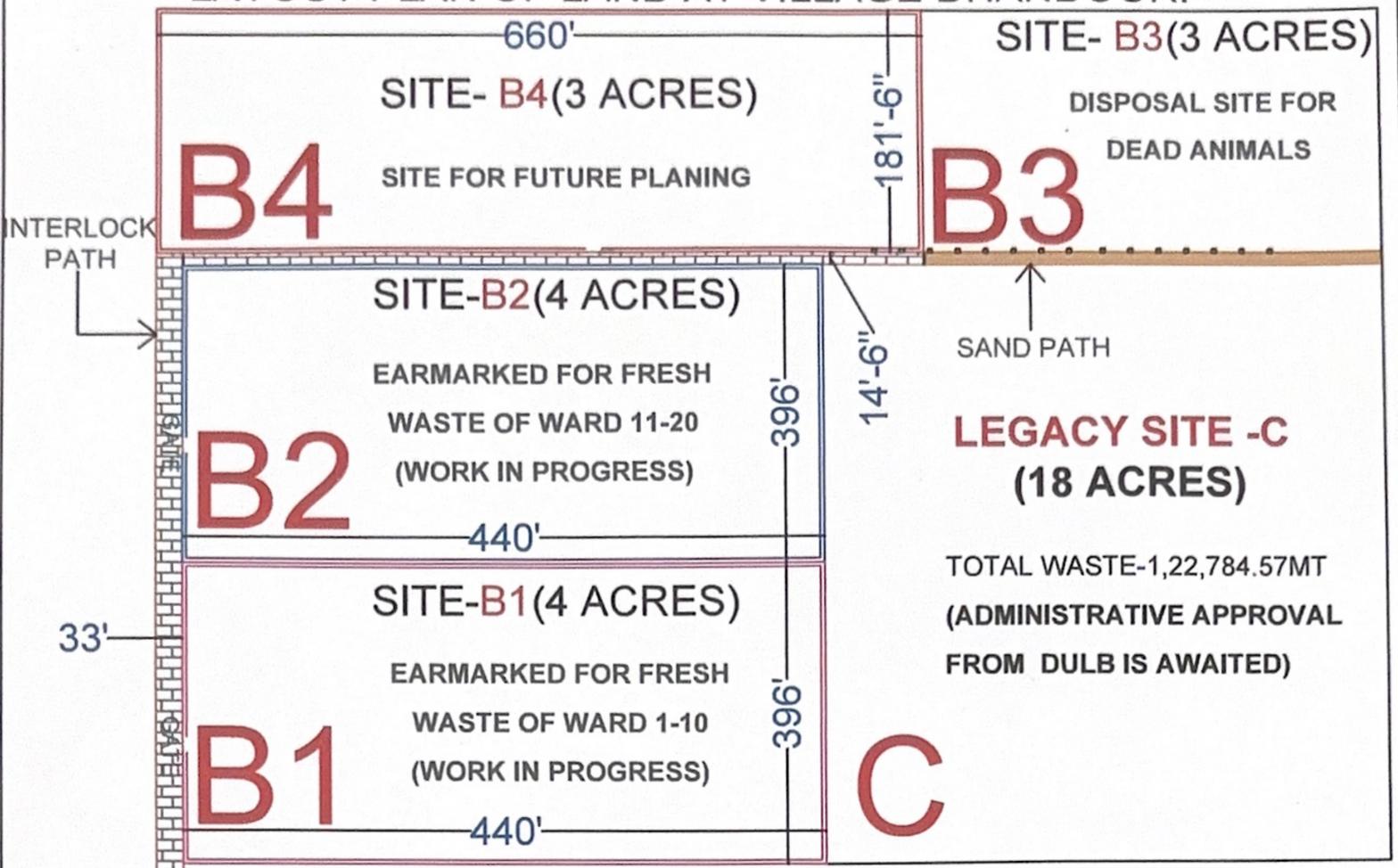
In view of the above submissions, it is humbly requested that, the present O.A. may be filed please.

Date: 08-04-2024

Place: Hisar


Pradeep Dahiya, IAS
Commissioner,
Municipal Corporation, Hisar

LAYOUT PLAN OF LAND AT VILLAGE DHANDOOR.



- TOTAL SITES- 4
- WORK IN PROGRESS-3
- ADMINISTRATIVE APPROVAL PENDING-1

Annexure/P-2

Disposal of Various Components after processing at site "B-1" (Fresh Waste Ward No. 01 to 10)

Sr. No.	Component	Total Quantity (MT)	Quantity Disposed (MT)	Balance Quantity (MT)	Remarks
1	Recyclable Waste	1080.85	1080.85	NIL	The Firm has made agreement with M/s Barala Fire & Placement for Paper, Card Board, Metal Scrap & E-wast and with M/s Shree Balaji Oil Industries for Low Plastic waste & Glass .
2	RDF	2358.52	1376.155	982.367 The quantity is being disposing regularly.	The Firm has made agreement with JBM Environment Pvt. Ltd., Murthal, Sonapat & M/s Nikita Paper Limited
3	Compost/Biosoi l	5723.43	3000	2723.43 Remaining quantity will be disposed by 30-04-2024.	Earth filling of low lying area in the land of Hisar Golden Cooperative House Building Society, Sirsa Road, Hisar.
4	Inert	1474.78	200	1274.779 The quantity will be disposed by 30-04-2024.	Earth filling of low lying area in the land of Hisar Golden Cooperative House Building Society, Sirsa Road, Hisar Proposed sites - 1. Development of parking at Dhobi Ghat 2. Construction of road at processing site village Dhandhoor 3. Development of parking at Rishi Nagar Shamshan Ghat

Annexure/P-3**Components after processing of solid waste site A**

As per assessment total weight	130000 MT	
Agency Name	Total Weight (MT)	Remarks
IND Solution Pvt. Ltd. (Rohtak)	5655.08	(i) Inert/Compost are shifting at dairy shifting site South Bypass, near Bagla Road. (ii) Also used for land filling of civil work under MC Hisar.
Jai Ambe Tiles (Rohtak)	1686.11	Inert/Compost
Rajendera Earthmovers (Hisar)	4020.58	Inert/Compost
Aditya Earthmovers (Jhajjar)	97869.73	Inert/Compost
Total (Inert/Compost)	109231.50	
RDF	15911	RDF shifting to JBM Environment Pvt. Ltd., Murthal, Sonipat.
Total	125142.50	
Remaining weight	Moisture	

fe .